

[Shrimati Tarkeshwari Sinha.]

Excise Duties Drawback
(Biscuits) Rules, 1958

[Placed in Library, See No. LT-999/
58]

REPORT OF REHABILITATION FINANCE
ADMINISTRATION

Shrimati Tarkeshwari Sinha: I beg to lay on the Table, under sub-section (2) of section 18 of the Rehabilitation Finance Administration Act, 1948, a copy of the Report of the Rehabilitation Finance Administration for the half year ended the 30th June, 1958 [Placed in Library, See No. LT-1000/58]

DIRECTION BY SPEAKER UNDER
RULES OF PROCEDURE

Sardar Hukam Singh (Bhatinda) I beg to lay on the Table a copy of Direction No 115B issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha

12.33 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the Appropriation No 4 Bill, 1958 passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 22nd September, 1958

Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following fifteen Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 22nd September, 1958 —

- (1) The All-India Services (Amendment) Bill, 1958;
- (2) The Code of Criminal Procedure (Amendment) Bill, 1958;

- (3) The Armed Forces (Assam and Manipur) Special Powers Bill, 1958;
- (4) The Working Journalists (Fixation of Rates of Wages) Bill, 1958;
- (5) The Sugar Export Promotion Bill, 1958;
- (6) The Banaras Hindu University (Amendment) Bill, 1958;
- (7) The Manipur and Tripura (Repeal of Laws) Bill, 1958;
- (8) The Indian Medical Council (Amendment) Bill, 1958;
- (9) The Rajghat Samadhi (Amendment) Bill, 1958;
- (10) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1958;
- (11) The Sea Customs (Amendment) Bill, 1958;
- (12) The Supreme Court Judges (Conditions of Service) Bill, 1958;
- (13) The International Finance Corporation (Status, Immunities and Privileges) Bill, 1958;
- (14) The Trade and Merchandise Marks Bill, 1958; and
- (15) The Merchant Shipping Bill, 1958

12.34 hrs.

FIRE ACCIDENT AT AIR FORCE
SIGNALS CENTRE AT GURGAON

The Deputy Minister of Defence (Sardar Majithia): With great regret, Government have to inform the House that a fire broke out at Gurgaon in the transmitting station of the Air Force Signals Centre at 23.40 hours on the night of 29th October, 1958. The fire services were called and the fire was extinguished at about 04.00 hours on the morning of the 30th October, 1958. The transmitters in the station were destroyed in the fire; the building housing them was extensively damaged

There were fortunately no casualties.